

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:27.11.2014
INCREASE IN IMPORT OF COAL
Owaisi Shri Asaduddin

Will the Minister of COAL be pleased to state:

- (a) whether import of coal has increased due to cancellation of allocation of coal blocks recently; and
- (b) if so, the details thereof and the demand being met at present by the country from indigenous production and import?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY(SHRI PIYUSH GOYAL)

(a)&(b): The import of coal has been under Open General License (OGL) and users are free to import coal from the sources of their choice as per their contractual prices on payment of applicable duty. The Hon'ble Supreme Court has permitted coal production from coal producing coal blocks (whose allocation was cancelled) till 31st March, 2015. Accordingly changes in production and import of coal may not be directly ascribable to cancellation of allocation of coal blocks.